Annexure 4

Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: November 12, 2025

List of unsecured financial creditors (other than financial ceditors belonging to any class of creditors)

| (Amount in ₹) | | | | | | | | | | | | | • | |
|---------------|--|--------------|-------------------|---------------------------|-------------------|-------------------------------------|--------------------------------------|------------------------|-----------------------|---------------------------------|---|------------------------|---|-----------------|
| | | Details of 0 | Claim received | Details of claim admitted | | | | | | | | | | |
| Sr. No. | Name of Creditor | | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | Amount of contigent claim | | Amount of claim not | | Remarks, if any |
| 1 | Extensive HR Manageme nt Private Limited | 15-Apr-25 | 99,282,740 | 99,282,740 | Unsecured Loan | C | 0 | No | 19% | 0 | 0 | _ | - | Note 4 |
| 2 | Ritesh Agarwal 2 (1st claim) | 14-Apr-25 | 270,000 | - | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 270,000 | - | Note 5 |
| 3 | Ritesh Agarwal (2nd claim) | 14-Apr-25 | 212,035 | - | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 212,035 | - | Note 5 |
| 4 | Neha Aggarwal (1st claim) | 14-Apr-25 | 368,661 | - | Unsecured Loan | <u> </u> | 0 | Yes | 0 | 0 | 0 | 368,661 | - | Note 5 |
| 4 | Neha Aggarwal (2nd claim) | 14-Apr-25 | 250,000 | - | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 250,000 | - | Note 5 |
| (| Ashish Agarwal | 14-Apr-25 | 280,000 | | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 280,000 | - | Note 5 |
| 3 | Padmadevi Surajbhan 7 Agarwal | 14-Apr-25 | 30,000 | - | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 30,000 | - | Note 5 |
| 8 | Surajbhan B Agarwal | 14-Apr-25 | 45,000 | _ | Unsecured Loan | С | 0 | Yes | 0 | 0 | 0 | 45,000 | - | Note 5 |
| g | Surajbhan Agarwal (HUF) | 14-Apr-25 | 70,000 | - | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 70,000 | - | Note 5 |
| 10 | Jaiprakash Agarwal | 14-Apr-25 | 50,000 | | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 50,000 | - | Note 5 |
| 11 | Jaiprakash Agarwal (HUF) | 14-Apr-25 | 70,000 | - | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 70,000 | - | Note 5 |
| 12 | Santoshdevi Agarwal | 14-Apr-25 | 50,000 | - | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 50,000 | - | Note 5 |
| 13 | Shelly Agarwal | 15-Apr-25 | 270,000 | - | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 270,000 | - | Note 5 |
| 14 | Bharti Ritesh Agarwal | 15-Apr-25 | 39,149 | - | Unsecured Loan | C | 0 | Yes | 0 | 0 | 0 | 39,149 | - | Note 5 |
| 15 | Sudarshan Mettalic pvt Ltd | 21-Apr-25 | 10,705,151 | 10,258,906 | Unsecured Loan | C | 0 | No | 2% | 0 | 0 | 446,245 | | Note 6 |
| | Total Notes: | | 111992736 | 109541646 | c | o c | 0 | 0 | 21% | 0 | 0 | 2451090 | 0 | |

- Notes:

 1. The above list of creditors reflects claims received by RP and verified as on November 12, 2025

 2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.

 3. The Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

 4 The unsecured creditor has furnished details of the loan agreement, However, it is noted that the loan agreement has not been notarised

 5. The claim has been filled by the former shareholders and related parties of erstwhile directors, supported only by ledger entries of the Corporate Debtor, with no further proof of claim provided.

 6. The claim has been admitted based on the books of the CD.